

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Date: 29.1.2016**

To,  
The Chief General Manager (Commercial)  
Neyveli Lignite Corporation Limited.,  
Neyveli House,  
135, EVR Periyar Road, Kilpauk  
Chennai – 600 010.

Sir,

**Subject : Petition No. 472/GT/2014 (Truing-up of 2009-14) and Petition No. 253/GT/2014 (Tariff of 2014-19).**

**Ref : Your letter No. NLC/ED/ Comml/ Tariff 2014-19/ F1301/2016 dated 25.1.2016**

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With reference to your letter above on the said subject, I am directed to inform that your request for extension of time for filling of additional information in the above said petitions has been permitted and the same has been extended till 12.2.2016. It may be ensured that the information is filed within the due date mentioned and no further request for extension of time shall be entertained.

**-Sd/-**

B. Sreekumar  
Deputy Chief (Law)